

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4255

ANSWERED ON:20.04.2015

DIRECT BENEFIT TRANSFER SCHEME

Bhamre Dr. Subhash Ramrao;Gandhi Shri Dilip Kumar Mansukhlal;Gawali (Patil) Ms. Bhavana;Gopalakrishnan Shri R.;Kodikunnil Shri Suresh;Lakhanpal Shri Raghav;Meena Shri Arjunlal;Nagar Shri Rodmal;Pandula Dr. Ravindra Babu ;Raj Smt. Krishna;Reddy Shri Ch. Malla;Singh Shri Rakesh;Singh Shri Rama Kishore;Subbareddy Shri Yerram Venkata

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of LPG connections issued to new domestic consumers after de-duplication exercise during the ongoing Know Your Customer (KYC) drive along with the nature of complaints received from various quarters during the KYC drive in the country and action taken thereon, Statewise;
- (b) whether the Government has signed any agreement with various Banks/National Payments Corporation of India to ensure the success of Direct Benefit Transfer Scheme (DBTS);
- (c) if so, the number of LPG customers who registered and linked their Aadhaar number with bank accounts for getting LPG subsidy along with any complaints received from the beneficiaries of the said scheme for lack of cooperation between LPG distributors and the banks, State/UT-wise;
- (d) the time frame fixed by the Government for transferring the subsidy to the consumers along with the number of complaints received from LPG consumers who have not received/received lesser amount of subsidy/fake consumers availing the benefits/delay in transfer of subsidy into their bank accounts and follow-up action taken in this regard, State/UT-wise; and
- (e) whether the Government proposes to provide the benefit of DBTS to illiterate tribals on LPG cylinders in the country and if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) New LPG connections are issued to prospective domestic consumers only after de- duplication exercise is carried out by the Public Sector Oil Marketing Companies (OMCs) and they are found to be KYC compliant. During 2014-2015, OMCs have released 1,64,45,032 new domestic LPG connections after de-duplication. OMCs have stated that no established complaint has been received in this regard.

(b) No, Madam.

(c) & (d) As on 15.04.2015, 12.55 crore consumers have joined DBTL Scheme either by linking their Aadhaar to their LPG consumer ID and bank account or by linking directly their bank A/c to their LPG ID. Subsidy under DBTL scheme is normally transferred electronically within 48 hours. But due to involvement of several stake holders (like distributors, NPCI & banks) in subsidy transfer process and depending on their internal processes, delays can happen. A comprehensive portal mylpg.in has been provided to view status of cash transfer and cash transfer compliant status. There is a toll free number 1800-2333-555 for registering and resolving their grievances. State-wise complaints received and resolved as on 15.04.2015 relating to cash transfer in respect of DBTL is at Annexure -I.

(e) The DBTL scheme has been launched for all domestic consumers w.e.f. 01.01.2015 all across the country.